

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 557 of 2020

IN THE MATTER OF:

Madhusudan Tantia

...Appellant

Versus

Amit Choraria & Anr.

...Respondents

Present:

For Appellant : Mr. Jishnu Saha, Mr. Sanjay Ginodia and Mr. Dharendra Nath Sharma, Advocates

For Respondent : Mr. Anjan Roy, Advocate for R-2
Mr. Amit Choraria, IRP and
Mr. Hanuman Mal Choraria, Advocate for IRP

O R D E R
(Through Virtual Mode)

31.08.2020 Short note filed by the Appellant is taken on record.

List the appeal 'for hearing' on **28th September, 2020.**

Interim directions will continue till the next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

/ns/gc/